

S U P R E M E C O U R T O F
RECORD OF PROCEEDINGS

I N D I A

Petition(s) for Special Leave to Appeal (C) No(s). 8164/2010

(Arising out of impugned final judgment and order dated 22/08/1989
in WPC No. 3209/1980 passed by the High Court of Allahabad, Bench
at Lucknow)

STATE OF U.P.& ORS.

Petitioner(s)

VERSUS

YADVENDRAM BIKARAM SINGH

Respondent(s)

(with appln. (s) for c/delay in filing SLP and c/delay in refiling
SLP and exemption from filing O.T. and permission to file
additional documents and interim relief and office report)

Date : 05/08/2014 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE RANJAN GOGOI
HON'BLE MR. JUSTICE M.Y. EQBAL

For Petitioner(s)

Mr. Abhishek Chaudhary, Adv.
Mr. Piyush Kumar, Adv.

For Respondent(s)

Mr. Dhruv Mehta, Sr. Adv.
Dr. Sushil Balwada, Adv.
Mr. Vivek Mishra, Adv.
Mr. Sandeep K. Mishra, Adv.
Mr. Rohit Singh, Adv.

UPON hearing the counsel the Court made the following
O R D E R

To be listed in the month of September, 2014 o
n a
non-miscellaneous day.

Signature Not Verified

Digitally signed by
Meenakshi Kohli
Date: 2014.08.14

(R.NATARAJAN)

(SNEH LATA SHARMA)

14:35:14 IST
Reason:

Court Master

Court Master